

Database Coverage

BUSINESS & POLICY

1. WTO

- Overview & Membership of WTO
- Legal Texts and Documents
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Trade Policy Review Mechanism
- Legal Texts and Documents
- Rounds and Conference
- WTO Annual Reports & Trade Reports
- WTO Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small Scale Sectors
- Directorate General of Safeguards, Govt. of India
- Reports on the Work Program on Electronic Commerce
- PIB Releases
- New Issue in WTO
- FAQs

2. ANTI-DUMPING

- Introduction
- Anti-Dumping Legislation/Acts
- Anti-Dumping Guideline
- Anti-Dumping Procedures & WTO
- Global Perspective of Anti-Dumping
- Bilateral Treaties
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Documentation in India and Abroad
- WTO Anti-Dumping Committee Reports
- Annual Report of Ministry of Commerce
- Proforma /Trade Notices
- Notifications & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- FAQs & Questionnaire
- Office Memorandum

3. ARBITRATION

- Introduction
 - Indian Arbitration**
 - Legislations
 - Arbitration in India
 - FICCI Tribunal of Arbitration
 - Model Arbitration Agreement
 - Services in Arbitrations in India
 - Notifications and Circulars
 - Press Releases
 - Schemes, Reports & Forms
 - List of Institutions Providing Services in Arbitration
 - Forms
- Articles
- Bilateral Treaties
 - International Arbitration**
 - International Commercial Arbitration
 - International Convention and Treaties
 - International Statutes
 - International Arbitral Institutions-Rules & Procedures
 - Rules and Procedures of Other Institutions
 - UNCITRAL Model Laws
 - Disputes Settled by Permanent Court of Arbitration
 - Institutional and Specialized Arbitration
 - Legislation of Other Countries
 - Disputes Settled by Permanent Court of Arbitration
 - List of Institutions Providing Services in Commercial Arbitration

4. CYBER / IT LAWS / IPR

4.1 CYBER / IT LAWS

- Bills, Acts, Rules & Regulations
- Notifications & Press Releases
- Policy, Schemes, Guidelines & Other Relevant Documents
- Committee, Annual & Other Reports
- Electronic Governance
- Domain Name System
- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- Forms
- FAQs
- Miscellaneous

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Introduction
- IPR Regime in India
- Trade Marks (TM)
- Patents
- Copyrights
- Designs
- Geographical Indications
- Press Releases, Notification & Circulars
- Committee & Annual Reports
- Acts, Bills, Rules & Regulations
- IP in E-Commerce Environment
- IP Strategies
- IPR Bilateral Cooperation
- International Agreements/Conventions & Treaties
- International Cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- Key Contacts & Addresses Related to IPR
- Procedures - Trademark

5. FOREX & BANKING

- Acts/Statutes & Rules Governing Banking and FOREX in India
- Articles
- Banking OMBUDSMAN'S scheme
- Banking Cash Transaction Tax [Relevant Provisions]
- Exchange Control Manual (as on date)
- FDI Policy
 - Bills & Ordinances
- Quarterly Review of Annual Monetary Policy
- FEDAI
- Laws and Documents relating to FEDAI
- Foreign Direct Investment Manual
- FEMA Regulations and Notifications
- Notifications, Circulars & Press Releases for Bankers and for Bank Customers
- Guidelines for Foreign and Private banks
- AP (DIR) Circulars
- Discussion paper
- RBI Annual Reports
- RBI Forex Report
- Public Debt Management Quarterly Report
- Committee Reports/Recommendations
- Review of Annual Policies
- Debt Recovery Tribunal
- Annual Monetary and Credit Policies
- Forms
- FAQs

6. CAPITAL MARKET

- Acts/Rules
- Bills & Ordinance
- SEBI (Rules, Regulations and Guidelines)
- Depositories
- Derivatives
- Listing Agreements for Debentures, Equity & Securitized Debt Instruments
- Regulation Wise Division of SEBI Cases
- FII, Arbitrators
- Corporate Governance
- Mutual Funds
- Stock Exchanges
- Investor Education
- FAQ on Buy Back Securities etc.
- Schemes
- Circulars & Notifications
- Committee Reports/Concept Papers
- Annual Reports
- Press Releases
- Secretarial Standards

7. CORPORATE LAWS

- Acts, Rules & Regulations
- Drafts & Bills
- Procedures
- Limited Liability Partnership
- Indian Accounting Standard
- NCLT
- Compliance Schedule
- Due Dates & Penalties
- Indian Secretarial Standards
- Notifications & Circulars
- Directions & Guidelines
- Forms
- Committee/Annual Reports
- Resolutions
- Schemes & Orders
- Press Release
- FAQs

8. COMPETITION LAWS

- Overview
- Competition Law: India
- Statutes/Rules/Notifications
- Press Releases, Reports, Newsletter
- National Competition Policy
- International Agreements and Guidelines
- International Competition Laws (US, UK & EU)
- Articles
 - FAQs
 - Forms

9. EMPLOYMENT LAWS (Module covers Labour, Industrial and Service Laws)

- Legislative Enactment and Judicial System
- Rules and Regulations (Central & State)
- Guidelines/ Schemes
- Minimum wages and State Notifications
- Notifications
- Central Pay Commission
- Pension
- ESI & EPF
- Employee State Insurance & PF
- Forms
- Annual Reports
- Committee Reports
- Bills/Ordinances
- Conventions
- PIB Releases
- FAQs
 - Miscellaneous
- Compliance Schedule
- Citizen Charter

10. DIRECT TAXATION

- Acts/Bills
- Notifications & Circulars
- Committee and Other Reports
- CBDT Guidelines
- Accounting & Secretarial Standards
- Direct Tax Code
- Finance Acts
- Ready Reckoner on Direct Taxes
- Double Taxation Avoidance Agreements
- Schemes
- FAQs
- Transfer Pricing
- International Taxation
- Forms/Challans

11. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Notifications/Circulars
- Committee Reports
- VAT Schedules
- Schemes
- VAT Glossary
- EU Directives on VAT
- White Paper on VAT
- Forms

12. INDIRECT TAXATION

- Central Statutes/Acts, Rules & Regulations
- Notifications & Circulars
- Schemes / Guidelines / Drafts/Press Releases
- Customs Tariff/Central Excise Tariff
- Bilateral Treaties
- Manual/Exim Policy & Procedures/FTP
- Forms/Bonds/Applications (Excise/Customs)
- Committee Reports
- Goods & Service Tax
- Finance Acts
- Education Cess
- Key Contacts

13. FOREIGN TRADE POLICY AND PROCEDURES

- Introduction
- Acts, Rules & Regulations
- DGFT Notification/Public Notices/Circulars/Trade Notices
- Annual & Committee Reports
- Foreign Trade Policy for Various Years
- Foreign Trade Procedure for Various Years
- Exim Policy/Duty Drawback Rates/DEPB Rates
- Import - Export Code
- ITC Classification
- Special Economic Zone
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure
- Bilateral Investment Promotion & Protection Agreements (BIPA)
- Forms • FAQs

14. HUMAN RIGHTS

- Historical Documents on Human Rights
- Bills
- Central Rules & Regulations
- International Human Rights Documents
- International Documents Ratified by India
- International Regional Conventions
- Important Instructions & Guidelines
- Committees/Commissions on Human Rights
- Forms
- Notifications & PIBs
- FAQs
- Reports of Human Rights

15. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts, Rules & Regulations, Order & Schemes
- Industrial Procedures in India
- Framework of the Industrial Policy of India & FDI Policy
- Information Relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ
- FDI Policy, Reports & DIPP Policy
- Entry Strategy for Foreign Investors
- Investment Promotion & Facilitation
- NRI Investment Policy
- Make in India
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- SIA Statistics Annual Issue
- Trade Investment & Facilitators
- Different Forms Related to the Industrial Policy to Set Up an Industry in India
- Notifications • Sectoral Policies
- Press Release & Press Notes
- FAQs • Miscellaneous

16. ENVIRONMENT

- Acts, Rules, Regulations & Bills
- Notifications & Circulars
- Policies & Schemes/Guidelines
- PIB Releases on Environmental Issues
- Committee, Annual & Other Reports
- Bilateral Agreement/Joint Statement
- MOU in Field of Environment
- Action Plans on Climate Change
- Associations on Environment
- International Agreements & Conventions
- Key Contacts
- Miscellaneous
- Articles

17. MEDIA AND COMMUNICATION LAWS

- Acts/Statutes
- Bills & Ordinances
- Code and Guidelines
- Treaties & Conventions
- Telecom Tariff Orders
- Policies
- Rules and Regulations
- Notifications
- Annual reports
- Committee Reports
- Forms
- Press Releases
- FAQs

18. INSURANCE

- Acts, Rules & Regulations
- Circulars/Notifications
- Press Releases
- Committee Reports/Annual Reports
- Third Party Administrators (TPA)
- Actuaries
- Allied Acts - Relevant Provisions
- Reinsurance
- Guidelines
- Schemes
- Forms
- Miscellaneous
- Life Insurance
- Articles

19. CONSUMER

- Introduction
- Acts
- Rules and Regulations
- Schemes and Order
- Bills and Ordinances
- Annual Reports
- Committee Reports
- Notifications & Circulars
- Office Memorandum
- Press Releases
- Forms
- BIS
- Consumer Welfare Fund
- District Consumer Forums
- NCCF
- National Standard Bodies of ISO Member Countries
- State Consumer Dispute Redressal Commission
- FAQs
- Miscellaneous

20. POWER AND ENERGY

- Introduction
- Articles
- Committee Reports
- Foreign Direct Investment
- Guidelines/ Schemes/ Orders
- International Documents (Treaties, Agreements and Conventions)
- Legislations/Statutes
- Policies and Procedures
- Press Releases
- FAQs

Notifications, Circulars & Annual Reports:

- Bureau of Energy Efficiency
- Department of Atomic Energy
- Ministry of Coal
- Ministry of Petroleum and Natural Gas
- Ministry of New and Renewable Energy
- Ministry of Power

21. MINES AND MINERALS

- Introduction
- Statutes/Acts
- Rules and Regulations
- Notifications & Circulars
- Policies and Procedures
- Annual & Committee Reports
- Guidelines and Schemes
- International Cooperation
- Press Release
- Forms
- Budget Reports
- FAQs

22. REAL ESTATE

- Acts
- Rules
- Bills/Ordinances
- Notifications
- Bye Laws
- Guidelines
- Press Releases
- Annual Reports
- Schemes
- Smart Cities Mission
- Committee Reports
- Policies
- Forms
- RERA Ready Reckoner
- Manuals & Advisories
- Stamp Duty and Suit Valuation
- FAQs

23. GOODS AND SERVICE TAX (GST)

- Overview of GST
- Bills/Acts/Rules
- Drafts
- Model GST/IGST Law
- Reports
- Rates
- Forms
- Business Processes
- Press Release
- Migration to GST
- GST Rate Finder
- GST Important Dates
- Discussion Paper
- Orders
- FAQs
- Other Documents
- Newsletter
- Contacts

24. INSOLVENCY

- Introduction
- Acts/Bills
- Rules/Regulations
- Notifications/Circulars
- Procedures
- Reports/Guidelines
- Regulator/Insolvency and Bankruptcy Board of India
- International laws
- Judgments Related to Important Sections
- Forms
- Cases in News
- FAQs
- Press Release
- Quaterly Reports

25. INTERNATIONAL LAW

Public International Law

- What is Public International Law
- Evolution of International Law
- Human Rights and Refugees
- Law of the Seas
- Law of Treaties
- Space law

Private International Law

- Introduction
- Commercial and Financial Law
- Family Law
- Harmonization of PIL or Conflict of Laws
- Insolvency
- Intellectual Property Law
- International Trade Law or Sale of Goods
- New York Arbitration Convention

Database Coverage - Courts & Tribunals

LEGAL

1. SUPREME COURT (1950 - Current)

2. All HIGH COURTS OF INDIA - Inception of Each Court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	J&K	(1950 - Current)	ORISSA	(1918 - Current)
AP (Amaravati)	(2019 - Current)	JHARKHAND	(2000 - Current)	PATNA	(1916 - Current)
BOMBAY	(1860 - Current)	KARNATAKA	(1950 - Current)	PUNJAB & HARYANA	(1905 - Current)
CALCUTTA	(1860 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
CHHATTISGARH	(2000 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
DELHI	(1966 - Current)	MADRAS	(1842 - Current)	TELANGANA (Hyderabad)	(1932 - Current)
GAUHATI	(1948 - Current)	MANIPUR	(2013 - Current)	TRIPURA	(2013 - Current)
GUJARAT	(1947 - Current)	MEGHALAYA	(2013 - Current)	UTTARAKHAND	(2000 - Current)
HIMACHAL PRADESH	(1948 - Current)				

- Full Text Judgments on all subjects of law
- Case Notes
- Citing Reference
- Prior History/High Court Status in SC Judgments
- SLP Status/SC Status in HC Judgments
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 300+ Journals
- Supreme Court Orders 2000 Onwards
- Highlighting of Important Paragraphs in SC Judgments
- True Copy of Judgments Added in SC, All High Courts & NCLT
- SC Judgments in Vernacular Language

3. PRIVY COUNCIL CASES

4. PRE 1950 CASES - OTHER COURTS

- Federal Court
- Goa, Daman & Diu
- House of Lords/Queens Bench
- Kutch
- Lahore
- Nagpur
- Oudh
- Peshawar
- Rangoon
- Saurashtra
- Sindh

5. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Industrial & Financial Reconstruction (AAAR)
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange (ATFE)
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering (ATPMLA)
- Armed Forces Tribunal (AFT)
- Authority for Advanced Rulings (AAR)
- CEGAT/CESTAT
- Central Administrative Tribunal (CAT)
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax Appellate Authority
- Company Law Board/NCLT
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)
- Employee Provident Fund Appellate Tribunal (EPFAT)
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Insolvency & Bankruptcy Board of India (IBBI)
- Intellectual Property Appellate Board (IPAB)
- Monopolies & Restrictive Trade Practices Commission (MRTPC)
- National Anti Profiteering Authority (NAA)
- National Company Law Appellate Tribunal (NCLAT)
- National Consumer Disputes Redressal Commission (NCDRC)
- National Green Tribunal (NGT)
- Railway Claim Tribunal
- Real Estate Appellate Tribunal (REAT)
- Real Estate Regulatory Authority (RERA)
- State Consumer Dispute Tribunal (SCDRC)
- SEBI/Securities Appellant Tribunal (SAT)
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
- Trade Mark Registry

6. INTERNATIONAL DATABASE

- Australia
- Bangladesh
- Canada
- Court of Justice of the European Communities
- Constitutions of 206 Countries
- English Reports 1220-1873
- Hongkong
- International Court of Justice
- Maritime Cases 1870-1940
- New Zealand
- Pakistan
- Singapore
- South Africa
- Sri Lanka
- United Kingdom
- United States
- Others (Relevant Judgments From Other Courts/Countries)

7. BARE ACTS/STATUTES - CENTRAL & STATE

- 3500+ Central Bare Acts Incorporating Amendments
- Rules, Regulations, Schemes and Orders
- Hindi Text of the Central Acts in PDF Format
- Text of Amending Acts Since 1860
- Repealed Acts and Corresponding Repealing Acts
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- Bare Acts Linking
- State Amendments to Central Acts
- State Acts of all States of India
- Comparison Between Different State Acts or Central Acts or Any Central Act with State Act
- Tracking the History of Amendments in Acts by Way of Footnotes and Linking in Footnotes with Respective Amending Act or Notification
- Brief Facts – Statement of Objective, Date of Assent, Effective Date etc.
- Annotations in Most Frequently Used Central Acts
- Flags for Bill Pending in Parliament for Respective Amendment Act/Unenforced Provisions
- Comparative Chart Between the Old & New Acts

8. BILLS IN PARLIAMENT AND ORDINANCES

- Full Text of Bills Introduced/ Passed in Both Houses of Parliament
- Ordinances/Draft Bills
- Bill Summaries (2010-current)
- Details of Bill Including Current Status of Bill, Assent Date etc.
- Subject-wise Classification of Bills
- Hindi Text of Bills.

9. NOTIFICATIONS & CIRCULARS - CENTRAL

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Communications
- Civil Aviation
- Coal
- Commerce & Industries
- Consumer Affairs, Food & Public Distribution
- Defence
- Earth Sciences
- Electronics & IT
- Environment, Forest & Climate Change
- External Affairs
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Heavy Industries and Public Enterprises
- Home Affairs
- Housing & Urban Poverty Alleviation
- HRD
- Information & Broadcasting
- IRDA
- Labour & Employment
- Law & Justice
- Micro Small & Medium Enterprises
- Mines
- Minority Affairs
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Power
- Press Information Bureau
- Railways
- RBI
- Road & Highways Transport
- Rural Development
- Statistics & Programme Implementation
- Steel
- Science and Technology
- SEBI
- Shipping, Road Transport & Highways
- Social Justice and Empowerment
- Textiles
- TRAI
- Urban Development
- Water Resources, River Development & Ganga Rejuvenation
- Women & Child Development
- Youth Affairs and Sports

- Gazette Copy of Notifications & Circulars Available

10. STATE NOTIFICATIONS ISSUED BY STATE DEPARTMENTS OF VARIOUS STATE GOVERNMENTS

11. COMMITTEE REPORTS

- Comptroller & Auditor General Report
- Law Commission Reports
- Standing Committee Reports
- Constituent Assembly Debates
- Police Commission Reports
- Subject Specific Reports
- Finance Commissions Reports
- Reserve Bank of India Reports

12. DRAFT AGREEMENTS & DEEDS, FORMS ON VARIOUS SUBJECTS OF LAW

13. SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

Legal Taxonomy: It is a hierarchical structure which lists various topics & sub-topics of law under Acts.

14. MANUPATRA E BOOKS

- 15. DICTIONARY
 - English Dictionary
 - Universal's Law Dictionary (English)
 - English-Hindi Dictionary